

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**No.HC.VII-24/2003/1180/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,  
District & Sessions Judge,  
Charaideo.

Dated Guwahati the <sup>22</sup> 22 February, 2024.

Sub: **Restricted holiday.**

Ref:- Your letter No. DJCHA/290/2024, dtd. 15<sup>th</sup> February, 2024.

Sir,

With reference to the above, I am directed to inform you that have been granted permission to avail **restricted holiday on 26.02.2024, along with station leave permission, from the evening of 23.02.2024 till the morning of 27.02.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-24/2003/1181/A, dated** , 22-02-2024

Copy to:.

- ✓ 1. The Project Manager, Gauhati High Court.

*S.P.N.*  
**JT. REGISTRAR (VIGILANCE)**